

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/208(KB)2021
IA(I.B.C)/490(KB)2024,
IA(I.B.C)/696(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | STATE BANK OF INDIA VS SAV STEELS PVT.LTD |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Arindam Paul, Adv.] For the Respondent No. 1 & 2

Mr. Saurodeep Banerjee, Adv.]

Mr. Suni Choraria, IP] Liq-in-person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **20.08.2024**.

**Anamitra Pal
Court Officer**